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भारतीय विधिज्ञ परिषद् BAR COUNCIL OF INDIA

(Statutory Body Constituted under the Advocates Act, 1961)

21, Rouse Avenue Institutional Area, New Delhi - 110 002

Press Release Dated 22.11.2021

Bar Council of India suspends 28 Advocates of Uttar Pradesh indulged in mal-practices of filing fake claim-cases:-

1. The bench of Supreme Court of India consisting of Hon'ble Mr. Justice M.R. Shah and Hon'ble Mr. Justice Sanjiv Khanna vide the Order dated 16.11.2021 in SLP No.1110/2017 titled as Safiq Ahmad Vs ICICI Lombard General Insurance Co. Ltd. & ors. had taken serious note of the issue relating to Advocates involved in filing fake claim petitions under Motor Accident Claims Tribunal and Workmen Compensation Act.
2. The Court observed that consequent to the direction passed by the High Court of Allahabad, Lucknow Bench, Lucknow to the Special Investigating Team, U.P., Lucknow for investigation of the cases of suspicious claims, total 233 suspicious claims of various insurance companies have been dismissed or dismissed in default or not pressed due to of which various claim petitions claiming amount of Rs.300,76,40,000/- have been rejected by the Tribunals.
3. The SIT was constituted by the High Court to look into the filing of the fake claim petitions and with the specific purpose for investigating the issue. Still, the investigation in most of the cases/FIRs is reported to be pending.
4. The Hon'ble Court further observed that "out of total 92 criminal cases in various districts registered till date, of which 28 advocates have been named as accused persons in 55 cases, the investigation has been concluded/completed in 32 cases and the charge sheet has been filed. In rest of the cases, the investigation is stated to be pending."

The Hon'ble Court vide its order dated 05.10.2021 requested the Chairman, Bar Council of India Shri Manan Kumar Mishra, Senior Advocate to look into the matter.

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On 16.11.2021, the Hon'ble Chairman, Bar Council of India had to state before the Hon'ble Supreme Court that the Bar Council of Uttar Pradesh was not co-operating in sending the names of the Advocates who are indulged in such illegal activities of filing such fake claim petitions. However, Mr. Mishra assured the Court that if the Bar Council of India receives the names of the Advocates involved in filing fake claim petitions, the necessary disciplinary action shall be taken by the Bar Council of India against them immediately. Pursuant to such submission the Court directed the SIT to send to Bar Council of India the list of Advocates involved in filing the fake claims against whom the FIRs/Charge sheets are filed within a period of three days from the date of the order, whereupon such lists was sent by SIT to Bar Council of India.

The General Council of the Bar Council of India in its meeting dated 19.11.2021 vide Item No.546/2021 duly considered the afore-referred Order dated 16.11.2021 along with two lists i.e. (1) the details of the Advocates against whom FIRs have been registered; and (2) the details of the Advocates against whom the Charge Sheet has been filed in the concerned Courts after investigation, which was provided by the SIT to Bar Council of India on 16.11.2021 through email.

The Council, after thorough discussion and deliberation, has resolved to put 28 Advocates under suspension whose names are listed in FIRs/Charge-Sheets, till the proceedings against them are completed.

The Bar Council of India has also directed the State Bar Council of Uttar Pradesh to initiate disciplinary proceeding against these Advocates and conclude the inquiry within a period of three months and submit the report of the same to the Bar Council of India.

The lists of the Advocates provided by the SIT against whom FIRs have been registered and against whom the Charge Sheets have been filed are enclosed with this Press-Release.



(Manan Kumar Mishra)

Sr. Advocate, Supreme Court of India

Chairman, Bar Council of India

THE DETAILS OF THE ADVOCATES AGAINST WHOM FIRS HAVE BEEN REGISTERED.

Sr. No.	Name, Address and allegation	Details of Offence			
		Sr. No.	Case No.	Police Station	District
1	Advocate Inder Singh Gautam, S/o Sh. Puran Chand, R/o Village Malhipur, P.S. Rampur Maniharan, District Saharanpur, U.P. Chamber No. 338, Civil Court, Saharanpur, Advocate Enroll. No. 3086/2012 Charge sheet filed in the Ld. Court.	1	921/2016	Devband	Saharanpur
		2	566/2016	Kotwali Dehat	Saharanpur
		3	255/2016	Vihargarh	Saharanpur
		4	492/2016	Rampur Maniharan	Saharanpur
		5	491/2016	Rampur Maniharan	Saharanpur
		6	259/2016	Janakpuri	Saharanpur
		7	112/2016	Titro	Saharanpur
		8	1005/2016	Civil Line	Moradabad
		9	1004/2016	Civil Line	Moradabad
		10	1474/2016	Civil Line	Moradabad
		11	1473/2016	Civil Line	Moradabad
		12	180/2017	Sursava	Saharanpur
		13	211/2017	Gangoh	Saharanpur
		14	145/2017	Kotwali Dehat	Saharanpur
		15	503/2017	Civil Line	Moradabad
		16	90/2021	Devband	Saharanpur
		17	55/2021	Ronahi	Ayodhya
2	Advocate Desh Raj Singh Gautam, S/o Late Saktu Singh, R/o Village Malhipur, P.S. Rampur Maniharan, District Saharanpur, Chamber No. 11, Civil Court, Saharanpur. Advocate Enroll. No. 4135/1998 Charge sheet filed in the Ld. Court.	1	921/2016	Devband	Saharanpur
		2	566/2016	Kotwali Dehat	Saharanpur
		3	255/2016	Vihargarh	Saharanpur
		4	492/2016	Rampur Maniharan	Saharanpur
		5	491/2016	Rampur Maniharan	Saharanpur
		6	112/2016	Titro	Saharanpur
		7	1473/2016	Civil Line	Moradabad
		8	1472/2016	Civil Line	Moradabad
		9	1005/2016	Civil Line	Moradabad
		10	1004/2016	Civil Line	Moradabad
		11	1003/2016	Civil Line	Moradabad
		12	211/2017	Gangoh	Saharanpur
		13	503/2017	Civil Line	Moradabad
		14	55/2021	Ronahi	Ayodhya
		15	90/2021	Devband	Saharanpur
3	Advocate Ravi Kumar, S/o Late Indrapal R/o Village Nizampur, Lakhauri Jalalpur,	1	1472/2016	Civil Line	Moradabad
		2	1005/2016	Civil Line	Moradabad
		3	1003/2016	Civil Line	Moradabad

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	P.S. Nakhasa, District Sambhal. Advocate Enroll. No. 5758/2004 Chamber No. 11-A, Civil Court, Saharanpur. Charge sheet filed in the Ld. Court.	4	503/2017	Civil Line	Moradabad
4	Advocate Mahendra Pal Singh S/o Rajendra Singh R/o Village Nagla Jamalpur, Civil Line Aligarh. Advocate Enroll. No. 5284/1992 Charge sheet filed in the Ld. Court.	1	262/2017	Civil Line	Aligarh
		2	261/2017	Civil Line	Aligarh
		3	260/2017	Civil Line	Aligarh
		4	86/2021	Civil Line	Aligarh
		5	103/2021	Gandhi Park	Aligarh
		6	44/2021	Gonda	Aligarh
5	Advocate Rakesh Kumar S/o Shri Amarpal Gaur R/o Vihar Colony, Near Anand Vihar, P.S. Kwasi, Distt. Aligarh Advocate Enroll. No. 6319/2001 District Aligarh Investing is pending	1	260/2017	Civil Line	Aligarh
		2	262/2017	Civil Line	Aligarh
6	Advocate Santosh Kumar Nigam Advocate Enroll. No. 1582/1999 Civil Court Raibareilly Investing is pending	1	211/2017	Harchandpur	Raibareilly
7	Advocate Mohan Pal Rawat, S/o Late Balram Rawat R/o R.D.C. - 64, Rajnagar, P.S. Kavi Nagar, Ghaziabad, District Ghaziabad Advocate Enroll. No. 4238/1987 Chamber No. 252, Civil Court, Rajnagar, Ghaziabad. 2. R/o Near K.G.S. School, Mohalla Rampura, P.S. & Town Pilakhua, District Hapur. 3. R/o House No. 186, RDC, Raj, Nagar, P.S. Kavi Nagar, District Ghaziabad. 4. R/o Flat No. 412, Wave City Apartment, Sector- 35, P.S. Sector- 24, District G.B. Nagar. The charge sheet filed in the Ld. Court.	1	807/2016	Pilakhua	Hapur
		2	779/2016	Masuri	Ghaziabad
		3	1604/2016	Sihani Gate	Ghaziabad
		4	1605/2016	Sihani Gate	Ghaziabad
		5	860/2016	Kotwali	Baghpat
		6	192/2016	Hafizpur	Hapur
		7	193/2016	Hafizpur	Hapur
		8	559/2016	Pilakhua	Hapur
		9	571/2016	Masuri	Ghaziabad
		10	572/2016	Masuri	Ghaziabad
		11	463/2016	Kharkhoda	Meerut
		12	464/2016	Kharkhoda	Meerut
		13	465/2016	Kharkhoda	Meerut
		14	466/2016	Kharkhoda	Meerut
		15	256/2016	Pallavpuram	Meerut

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8	<p>Advocate Sudhir Kumar S/o Sh. Phool Chand R/o Sambhalhedi,</p> <p>Advocate Enroll No. 8439/2004 Chamber No. 5B, Civil Court Saharanpur</p> <p>Investigation pending</p>	1	1473/2016	Civil Line	Moradabad
9	<p>Advocate Jai Singh S/o Late Surja Singh R/o New Navin Nagar, P.S. Sadar Bazar, District Saharanpur</p> <p>Advocate Enroll. No. 1994/1996 Chamber no. 3-A, Civil Court, District Saharanpur. Died on 10.11.2019</p>	1	259/2016	Janakpuri	Saharanpur
10	<p>Advocate Shrawan kumar Chamber No. 11-A, Civil Court, Saharanpur Village Nizampur, P.S. Manglaur, District Haridwar Advocate Enroll. No. 8388/2001 District Saharanpur</p> <p>Investigation Pending.</p>	1	1003/2016	Civil Line	Moradabad
11	<p>Advocate Hemant Kumar Khanijo S/o Late Bhimsen, R/o H.No. 19, Pushpanjali, Janta road, P.S. Kotwali Dehat, District Saharanpur</p> <p>Advocate Enroll. No. 4027/1989 District Saharanpur</p> <p>Investigation Pending</p>	1	1003/2016	Civil Line	Moradabad
12	<p>Advocate Ahabab Hasan S/o Hazi Zindarul R/o Vilage Shekhpur, Kadil, P.S. Kotwali Dehat, Saharanpur</p> <p>Advocate Enroll. No. 1339/1991 Chamber No. 169, Civil Court, District Saharanpur</p> <p>Investigation Pending</p>	1	1003/2016	Civil Line	Moradabad

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13	Advocate Chaman Lal S/o Sh. Gyan Chandra R/o Banwari Vatika, Transport Nagar, Meerut Advocate Enroll. No. 1734/2003 District Meerut Investigation Pending	1	269/2016	Jani	Meerut
14	Advocate Vikash Singh S/o Late Brijendra Singh R/o H.No. 1488, Indra Nagar, P.S. Brahmpuri, Distt. Meerut Advocate Enroll. No. 1428/2001 District Meerut Investigation Pending	1	269/2016	Jani	Meerut
15	Advocate Nishukant Sharma S/o Surendra Kumar Sharma R/o Lakarsangha, P.S. Kotwali Nagar, Muzzafarnagar. Advocate Enroll. No. 8114/1991 District Muzzafarnagar The charge sheet filed in the Ld. Court.	1	449/2016	Mawana	Meerut
16	Advocate Md. Ragib S/o Sherdin R/o H.No. 395, Zakir Colony, Hapur Road, P.S. Lisarigate Meerut. Advocate Enroll. No. 1088/2010 Chamber No. 83, Pyare Lal Building, Civil Court, District Meerut Investigation pending	1	180/2016	Mundali	Meerut
17	Advocate Ajay Singh S/o Ramnath Singh R/o Datia Azmat Ali, P.S. Kotwali, District Etawah Advocate Enroll. No. 3367/2001 District Etawah The charge sheet filed in the Ld. Court.	1	593/2016	City Kotwali	Etawah

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18	Advocate Atul Kumar Dixit R/o B-11, Friends Colony, P.S. Civil Lines, District Etawah. In front of Chamber Zilapurti Office, Advocate Enroll. No. 5418/2001 Upon investigation involvement in crime could not be established.	1	533/2016	Karhal	Mainpuri
19	Advocate Anil Kumar Gaur S/o Sh. Ram Bharose R/o Shiva Colony, Civil Lines, District Etawah. Advocate Enroll. No. 5462/1988 District Etawah Upon investigation involvement in crime could not be established.	1	335/2016	Jaswant Nagar	Etawah
20	Advocate Sushil Kumar Tripathi S/o Late Uma Shankar Tripathi R/o Nakadilpur, Gurbazgaj, Raibareilly Advocate Enroll. No. 2112/1990 District Raibareilly Charge sheet filed in the Ld. Court.	1	103/2016	Kotwali City	Raibareilly
		2	87/2016	Mill Area	Raibareilly
21	Advocate Arvind Singh Bhati S/o Late Baljit Singh Bhati R/o Mehkampur, P.S. Transport Nagar, Meerut Advocate Enroll. No. 6825/1994 District Meerut Investigation Pending	1	363/2016	Kotwali City	Muzzafarnagar
22	Advocate Manoj Kumar S/o Late Shiv Pal R/o Jakharkatia, P.S. Kakrauli, Muzzafarnagar. Advocate Enroll. No. 6905/2006 District Muzzafarnagar Charge sheet filed in the Ld. Court.	1	363/2016	Kotwali City	Muzzafarnagar
		2	200/2016	Kotwali Hapur	Hapur
		3	102/2016	Kharkhoda	Meerut

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23	<p>Advocate Balram Singh Yadav S/o Late Khajan Singh Yadav R/o H.no. P-47 B , Sector-23, Sanjay Nagar, P.S. Kavi Nagar, Ghaziabad.</p> <p>Advocate Enroll. No. 3281/1981 Chamber No. 429, Civil Court, Raj Nagar, District Ghaziabad</p> <p>Investigation Pending</p>	1	363/2016	Kotwali City	Muzzafarnagar
24	<p>Advocate Rakesh Kumar @ Sanjay Gupta</p> <p>Name and address could not be verified from investigation.</p>	1	200/2016	Kotwali Hapur	Hapur
25	<p>Advocate Amit Sonkar R/o H.No. 569 C/302, Prem Nagar, Krishna Nagar, Lucknow</p> <p>Advocate Enroll. No. 7579/2006 Lucknow</p> <p>Upon investigation involvement in crime could not be established.</p>	1	43/2016	Banthra	Lucknow
26	<p>Advocate Ashish Garg Chamber No. 6, S.F. , Motilal Advocates Block, District Kanpur Nagar,</p> <p>Advocate Enroll no. 3918/1994 District Kanpur Nagar,</p> <p>Upon Investigation involvement in crime could not be established.</p>	1	60/2016	Hasanganj	Unnao
27	<p>Advocate Rajesh Kumar S/o Sh. Munni Lal R/o DS 729, Sector- D, LDA Colony, Kanpur Road, P.S. Krishna Nagar, Lucknow.</p> <p>Advocate Enroll. No. 2122/1991 District Lucknow</p> <p>The charge sheet filed in the Ld. Court.</p>	1	81/2016	Gosaiganj	Lucknow

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28	Advocate Kamal Kumar S/o Sh. Krishna Kumar R/o New Abadi in front of Gagan Public School, P.S. Sashni Gate, Distt. Aligarh Advocate Enroll. No. 6353/2008 Civil Court, Aligarh. Investigation Pending	1	86/2021	Civil Line	Aligarh
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